

The slab-wise reduction in the prices under NELM 2015 is as follows:—

Slabwise Percentage reduction with respect to Maximum Price	No. of formulations
0<= 5%	233
5<=10%	134
10<=15%	97
15<=20%	98
20<=25%	93
25<=30%	65
30<=35%	46
35<=40%	24
Above 40%	59
TOTAL formulations in NLEM 2015	849

Status of Generic Medicine Outlets

42. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government had planned to open sales outlets for generic medicines on a large scale to make medicines available to public at much cheaper rates;
- (b) the number of such outlets opened so far in the country;
- (c) whether such outlets have been opened in Maharashtra also; and
- (d) if so, the figures of such outlets in Maharashtra, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) Yes, Sir. To make available quality generic medicines at affordable prices to all, a scheme in the name of 'Pradhan Mantri Bhartiya Janaushadhi Pariyojana' (PMBJP) is presently being implemented.

(b) As on 08.12.2017, 3,000 PMBJP Kendras are functional in 33 States/UTs across the country.

(c) Yes, Sir.

(d) A District-wise list of 200 functional PMBJP Kendras in the State of Maharashtra is given in the Statement.

Statement

District-wise list of 200 functional PMBJP Kendras in the State of Maharashtra as on 08.12.2017

Sl. No.	District	Number of PMBJP Kendras
1.	Ahmednagar	5
2.	Akola	12
3.	Amravati	6
4.	Aurangabad	5
5.	Beed	12
6.	Bhandara	2
7.	Buldhana	6
8.	Chandrapur	3
9.	Dhule	8
10.	Gondia	1
11.	Hingoli	2
12.	Jalgaon	6
13.	Jalna	10
14.	Kolhapur	8
15.	Latur	23
16.	Mumbai City	6
17.	Mumbai Suburban	4
18.	Nagpur	2
19.	Nanded	5
20.	Nandurbar	2
21.	Nashik	10
22.	Osmanabad	4
23.	Parbhani	9
24.	Pune	13
25.	Raigad	2
26.	Sangli	5
27.	Satara	6

Sl. No.	District	Number of PMBJP Kendras
28.	Sindhudurg	1
29.	Solapur	4
30.	Thane	11
31.	Wardha	2
32.	Yavatmal	5
TOTAL		200

Supply of fertilizers at MRP to farmers

43. DR. V. MAITREYAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the chemical fertilizers under the subsidy regime are made available to the farmer at the Maximum Retail Price (MRP) fixed by the Government, if so, the reason therefor;

(b) whether it is a fact that the fertilizers are not being provided by the agents at the price fixed for farmers;

(c) the steps taken by Government to provide economic benefits to the farmers in the country; and

(d) whether the fertilizer companies, including the Madras Fertilizers Limited (MFL), Chennai, are underperforming to their installed capacity, if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) Urea is provided to the farmers at a statutorily notified MRP which is at present ₹ 5360/- per MT (exclusive of Central/ State Taxes). An extra MRP of 5% is charged by fertilizer manufacturing entities on Neem Coated Urea.

However, MRP of P&K Fertilizers are not fixed by the Government under Nutrient Based Subsidy (NBS) scheme.

(b) The Government of India has declared Fertilizer as an essential commodity under the Essential Commodities Act, 1955 (ECA) and notified Fertilizer (Control) Order (FCO), 1985 and Fertilizer (Movement Control) Order, 1973 under the EC Act. State Governments have been adequately empowered to ensure selling of fertilizers at MRP besides stopping black marketing/smuggling of fertilizers and no state government has reported selling of fertilizers above MRP.